

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:6561  
ANSWERED ON:08.05.2003  
IMPLEMENTATION OF SCHEMES WITH THE HELP OF NGOS  
PUSHPDAN SHAMBHUDAN GADHAVI

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Ministry has taken necessary steps to implement various schemes with the help of NGOs;
- (b) if so, the details thereof with special reference to NGO's involvement in Mumbai; and
- (c) the amount of funds made available by the Government for these schemes during 2001-2002, 2002-2003 and funds likely to be allotted for 2003-2004?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT(DR. SANJAY PASWAN)

- (a) Yes, Sir. Schemes as per Annexure are implemented with the involvement of Voluntary Organisations.
- (b) The position in Mumbai is as under:-

Sl No.	Name of the Scheme Rs. in lakh	No. of NGO funded	Amount	released in	2002-03
1.	Scheme to promote Voluntary Action with Disabilities	8	99.91		
2.	Assistance to Disabled Persons for Purchase/Fitting of Aids/Appliances	1	0.75		
3.	Prevention of Alcoholism and Substance (Drugs) Abuse	2	16.45		
4.	Integrated Programme for Street Children	11	110.90		
5.	General Grant-in-aid Programme for Assistance in the Field of Social Defence	1	4.86		
TOTAL		23	232.87		

(c) Funds allocated to Schemes implemented through NGOs are as under:-  
(Rs. in crore)

Year Expenditure  
2001-02 191.19  
2002-03 221.40

Budget Allocation  
2003-04 219.14